

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/2001/1037/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dipak Thakuria
District & Sessions Judge,
Dhubri.

Dated Guwahati, the 5th March, 2019.

Sub:- **Prayer for casual leave along with station leave permission.**

Ref:- Your letter No. DJ.XII-2/2018/1054/E, dtd. 02.03.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave for 2 (two) days on 06.03.2019 and 07.03.2019 along with station leave permission, with your official vehicle, at your own cost, from the morning of 06.03.2019 till the morning of 08.03.2019, has been granted / rejected.

The Addl. District and Sessions Judge, Dhubri and in his absence the senior most Judicial officer at the station will remain in-charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-58/2001/1038/A, dated 5.3.19
Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

6/3/19

JT. REGISTRAR (VIGILANCE)

Relax